## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NOS. 221, 222 OF 2016

Dated: 2<sup>nd</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Savita Oil Technologies Ltd.

....Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G. for

Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Ms. Swapna Seshddri for R-1

Mr. B. C. Thiruvengadam Mr. Ravi Agarwal for R-2

## **ORDER**

List these matters for further hearing on <u>31.01.2018</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

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